

Uttar Pradesh during the Seventh Five Year Plan is under the consideration of his Ministry ;

(b) if so, the details thereof ;

(c) if not, the steps being taken to develop the undeveloped and neglected tea plantation in Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) to (c) The Tea Board has been exploring possibilities of reviving existing tea estates and opening of new tea plantations in Hill areas of Uttar Pradesh. However, there is a problem of availability of suitable land from State Government as new plantations will involve felling of forest trees. A complex of CSIR has been set up at Palampur (Himachal Pradesh) to look into Research and Development needs of tea plantations in U. P. and Himachal Pradesh. The tea growers can also make use of the existing subsidy and loan schemes of the Tea Board for development of the tea plantations.

Profits in NTC Show Rooms in Almora and Pithoragarh

1751. SHRI HARISH RAWAT : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether he is aware that N.T.C. show rooms opened in Almora and Pithoragarh in Uttar Pradesh have been earning handsome profit ;

(b) if so, whether NTC show rooms are also proposed to be opened in tehsil headquarters of districts Ranikhet, Wageswar, Dindhat ; Dharchula, Lohughat etc ; and

(c) if so, when.

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) (a) NTC Showrooms in Almora and Pithoragarh were opened on 25th June, 1985 respectively. It is too early to assess the profitability of these showrooms.

(b) and (c) Further opening of show-

rooms in hill areas will be considered only after assessing demand and reviewing the performance of the above two showrooms. However, there is no proposal to open showrooms in all the development blocks of hill districts of Uttar Pradesh.

[English]

Findings of Audit Reports on Central Bank of India

1752. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether auditors report for 1984 on Central Bank of India in London had stated that it was having sticky accounts of Rs. 115 crores as reported in the 'Economic Times' of June 7, 1985 ;

(b) whether similar sticky accounts have been found in foreign branches of any other public sector bank also ; and

(c) the main findings of the audit reports ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) The auditors of Central Bank of India in their Report to the President of India have indicated that a sum of Rs. 115.53 crores due from certain constituents in London (including a company which is in liquidation) has been considered as recoverable on certain assumptions detailed by them in the Report and published by the Bank along with the Annual Accounts for 1984.

The auditors of Union Bank of India in their report to the President of India have indicated that a sum of Rs. 19.86 crores due from a London constituent (under liquidation) has been considered as recoverable on certain assumptions detailed by them in the Report and Published by the Bank along with its Annual Accounts for 1984.

The auditors of United Commercial Bank have reported that no provision has been made by the bank in respect of its

exposures in a country affected by balance of payment problems in view of certain assumptions detailed in the audit Report and published by the bank along with its Annual Accounts for 1984.

Raids on Companies and big Houses for Evasion of Taxes

1753. SHRI S. M. GURADDI :
PROF. K.K. TEWARY :

Will the Minister of FINANCE be pleased to state :

(a) the number of raids on various industrial houses, companies and houses of businessmen for evasion of income-tax, excise duties and other central taxes during January to June, 1985 ;

(b) the number of criminal proceeding launched ; and

(c) the particulars and details of those chargesheeted for the violation of taxes amounting to Rs. 10 lakhs and above ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Information is being collected and will be laid on the Table of the House.

Seizure of Gold at Madras Airport

1754. SHRI S.M. GURADDI : Will the Minister of FINANCE be pleased to state :

(a) whether the customs authorities at Madras Airport seized 28 kgs. of gold from a Singapore national on 25th May, 1985 ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) on 25th May, 1985, the Officers of Customs Collectorate, Madras, intercepted a Singapore national, Shri R. Raman who had arrived from Singapore by Air India flight No. AI-415. On examination of one of his suitcases, 28 pieces of gold bars with foreign markings weighing 1 Kg. each, were found concealed among nine bundles of readymade garments. Gold weighing 28 kgs. valued at Rs. 63.14 lakhs was seized under the Customs Act. Shri Raman was arrested and remanded to judicial custody.

Share of West Bengal in Advances Made by IDBI, IFCI and LIC

1755. SHRIMATI GEETA MUKHERJEE . Will the Minister of FINANCE be pleased to states :

(a) the share of West Bengal in the total advances made by Industrial Development Bank of India, Industrial Finance Corporation of India and Life Insurance Corporation of India in the years 1982-83, 1983-84 and 1984-85 ; and

(b) how did these compare with those of Maharashtra, Gujarat, Tamil Nadu and Karnataka in the same years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Details of share of assistance sanctioned by Industrial Development Bank of India, Industrial Finance Corporation of India and Life Insurance Corporation of India during the three latest available years viz. 1981-82, 1982-83 and 1983-84 to the States of West Bengal, Maharashtra, Gujarat, Tamil Nadu and Karnataka are indicated in the table below :

TABLE

(Period : April-March)		(Rs. in crores)		
S. No.	States	1981-82	1982-83	1983-84
1.	West Bengal	98.3	119.7	150.5
2.	Maharashtra	309.9	325.0	371.9
3.	Gujarat	237.6	331.1	467.0
4.	Tamil Nadu	300.3	226.0	277.4
5.	Karnataka	110.3	155.7	188.3